NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/81/(IB)/2017

NAME OF THE PETITIONER(S)

: WEP SOLUTIONS INDIA LIMITED

NAME OF THE RESPONDENT(S)

: MOKA TECHNOLOGY SERVICES LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M-Kantha Surana

Resolutional profesional.

- Moka Technology.

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<u>ORDER</u>

Ms. M. Kavitha Surana, RP in person present and submitted an application with the prayer seeking direction to the State Bank of India for operation of the accounts by the RP and to appoint valuers to pay all the expenses including those that stand ratified in the meeting of the CoC. The **Registry** is directed to issue notice to the State Bank of India, Industrial Finance Branch, Chennai. Put up on **02.11.2017** at **10.30** A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk